## **GOVT. OF NCT OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT** 9<sup>TH</sup> LEVEL, A-WING, DELHI SECTT, I.P. ESTATE, NEW DELHI

F.No.137/O&M/H&FW/2017/CD No#112466331/ /2820-26 Dated: 24/03/2020

## **ORDER**

Keeping in view the emergent requirement arising out of COVID-19 outbreak, concurrence of Finance Department, Govt. of NCT of Delhi is hereby conveyed for engagement of manpower up to 25% in addition to existing sanctioned strength in r/o outsourced services i.e Sanitation, Security, Nursing Orderlies(NOs), class-IV staff till June 2020, by individual Hospital/Institutions under H&FW Department of GNCT of Delhi, subject to condition that the provision of GFR 2017 and codal formalities are observed by the Hospitals concerned

This issue with the approval of Hon'ble LG, Delhi.

Dv. Secretary(O&M)

To. All the HODs of Hospital/Institution/Department Under H&FW Department, GNCTD of Delhi.

F.No.137/O&M/H&FW/2017/CD No#112466331//2 820-26 Dated: 24/03/2020

Copy to:-

1. Spl. Secretary to Hon'ble Chief Minister, Govt of NCT of Delhi.

- 2. Secretary to Hon'ble Health Minister, Govt of NCT of Delhi.
- 3. OSD to Chief Secretary, Govt of NCT of Delhi.
- 4. PS to Pr. Secretary (Finance), Govt of NCT of Delhi.
- 5. PS to Secretary (H&FW), Govt of NCT of Delhi.

6. Guard File.

Surinder Narang Dv. Secretary(O&M)

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